

F.No. 01(03)/Roster/CESTAT/2019  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 14.10.2019

**ORDER NO. 214 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

1. On 23/10/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/51750/2018  
AD/53094/2018  
AD/53586/2018 with AD/COD/51204/2018

2. On 24/10/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/52058-60/2019

On 23.10.2019 and 24.10.2019 the Excise and Service Tax Division Bench matters will be taken after the sitting of the Anti Dumping Bench by the Hon'ble President and Sh. C. L. Mahar, Hon'ble Member (T). The Customs DB matters will be heard by Bench comprising Sh. Anil Choudhary, Hon'ble Member (J) and Sh. P. V. Subba Rao, Hon'ble Member (T) during the sitting of the Anti Dumping Bench.

3. On 4/11/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/52172/2019

4. On 5/11/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/53285/2018  
AD/53726/2018  
AD/53873/2018  
AD/51555/2019

On 4.11.2019 and 5.11.2019 the Excise and Service Tax Division Bench matters will be taken after the sitting of the Anti Dumping Bench by the Hon'ble President and Sh. C. L. Mahar, Hon'ble Member (T). The Customs DB matters will be heard by Bench comprising Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) during the sitting of the Anti Dumping Bench.

5. On 20/11/2019 at 10.30 a.m. Hon'ble Mr. Justice Dilip Gupta, President, Sh. C. L. Mahar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following Anti dumping matters:

AD/52233/2018

AD/52239/2018

The Excise and Service Tax Division Bench matters will be taken after the sitting of the Anti Dumping Bench by the Hon'ble President and Sh. C. L. Mahar, Hon'ble Member (T). The Customs DB matters will be heard by Bench comprising Sh. Anil Choudhary, Hon'ble Member (J) and Sh. Bijay Kumar, Hon'ble Member (T) during the sitting of the Anti Dumping Bench.

By order,

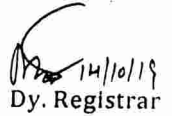


(Bineesh Kumar K.S.)

Registrar

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14/10/19  
Dy. Registrar